

## NOTIFICATIONS UNDER MINES ACT

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : I beg to lay on the Table —

- (1) A copy each of the following Notifications under sub-section (7) of section 59 of the Mines Act, 1952 :—
  - (i) The Coal Mines (Amendment) Regulations, 1967, published in Notification No. G.S.R. 1298 in Gazette of India dated the 2nd September, 1967.
  - (ii) The Metalliferous Mines (Amendment) Regulations, 1967, published in Notification No. G.S.R. 1370 in Gazette of India dated the 9th September, 1967.
  - (iii) The Mines Creche (Amendment) Rules, 1967, published in Notification No. G.S.R. 1371 in Gazette of India dated the 9th September, 1967.
  - (iv) The Metalliferous Mines (Amendment) Regulations, 1967, published in Notification No. G.S.R. 1472 in Gazette of India dated the 30th September, 1967.
  - (v) The Coal Mines (Amendment) Regulations, 1967, published in Notification No. G.S.R. 1473 in Gazette of India dated the 30th September, 1967. [*Placed in Library, see No. LT-1473/67.*]
- (2) A copy of Notification No. S.O. 2806 published in Gazette of India dated the 19th August, 1967, under sub-section (3) of section 40 of the Industrial Disputes Act, 1947, adding the service in, or in connection with, the working of, any major port or dock to the First Schedule to the said Act. [*Placed in Library, see No. LT-1473/67.*]
- (3) A copy each of the following Notifications under section 7-A of the Coal Mines Provident Fund and Bonus Scheme Act, 1948.
  - (i) The Neyveli Coal Mines Provident Fund (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1225 in Gazette of India dated the 12th August, 1967.

- (ii) The Neyveli Coal Mines Provident Fund (Fifth Amendment) Scheme, 1967, published in Notification No. G.S.R. 1501 in Gazette of India dated the 7th October, 1967. [*Placed in Library, see No. LT-1473/67.*]
- (4) A copy of the Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad for the year 1966-67. [*Placed in Library, see No. LT-1474/67.*]
- (5) A statement indicating the action taken or proposed to be taken on the Conventions and Recommendations adopted at the Fiftieth Session of the International Labour Conference held at Geneva in June, 1966, along with the texts of Conventions and Recommendations. [*Placed in Library, see No. LT-1475/67.*]

## STATEMENT ON THE DERAILMENT OF 4 DOWN ASSAM MAIL

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : I beg to lay on the Table a statement on the derailment of 4 Down Assam Mail between Samuktala Road and Salsalabari stations of the North-east Frontier Railway on the 28th September, 1967. [*Placed in Library, see No. LT-1476/67.*]

## CINEMATOGRAPH (CENSORSHIP) AMENDMENT RULES, ETC.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to re-lay on the Table a copy of the Cinematograph (Censorship) Amendment Rules, 1967, published in Notification No. G.S.R. 976, under sub-section dated the 1st July, 1967, under sub-section (3) of section 8 of the Cinematograph Act, 1952, [*Placed in Library, see No. LT-1065/67.*]

I beg to lay on the Table :—

- (i) a copy of the Cinematograph (Censorship) Fourth Amendment Rules, 1967, published in Notification No. G.S.R. 1401 in Gazette of India dated the 16th September, 1967, under sub-section (3) of

section 8 of the Cinematograph Act, 1952.

- (ii) a copy of the Press Council (Amendment) Rules, 1967, published in Notification No. G.S.R. 1295 in Gazette of India dated the 2nd September, 1967, under sub-section (3) of section 22 of the Press Council Act, 1965. [Placed in Library, see No. LT-1477/67.]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, ETC.

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : I beg to lay on the Table :—

- (1) a copy each of the following Notifications under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—
- (i) The Export of Footwear (Inspection) Rules, 1967, published in Notification No. S.O. 2385 in Gazette of India dated the 17th July, 1967.
- (ii) The Export of Paints and Allied Products (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 2662 in Gazette of India dated the 5th August, 1967.
- (iii) The Export of Coir Products (Inspection) Second Amendment Rules, 1967, published in Notification No. S.O. 2780 in Gazette of India dated the 11th August, 1967.
- (iv) The Export of Gum Karaya (Inspection) Second Amendment Rules, 1967, published in Notification No. S.O. 2956 in Gazette of India dated the 29th August, 1967.
- (v) The Export of Fish and Fish Products (Inspection) Amendment Rules, 1967, published in Notification No. S.O. 3084 in Gazette of India dated the 31st August, 1967.
- (vi) The Export of Diesel Engines (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 3207 in Gazette of India dated the 7th September, 1967.
- (vii) The Export of Sewing Machines (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 3211 in Gazette of India dated the 7th September, 1967.
- (viii) The Export of Electric Fans (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 3215 in Gazette of India dated the 7th September, 1967.
- (ix) The Export of Power Driven Pumps (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 3221 in Gazette of India dated the 8th September, 1967.
- (x) The Export of Automobile Spares, Components and Ancillaries (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 3225 in Gazette of India dated the 8th September, 1967.
- (xi) The Export of Small Tools and Hand Tools (Quality Control and Inspection) Rules, 1967, published in Notification No. S.O. 3412 in Gazette of India dated the 20th September, 1967.
- (xii) The Export of Jute Hessian and Jute Sacking (Inspection) Amendment Rules, 1967, published in Notification No. S.O. 3775 in Gazette of India dated the 21st October, 1967. [Placed in Library, see No. LT-1478/67.]
- (2) A copy of the Report of the Tariff Commission Review Committee. [Placed in Library, see No. LT-1479/67.]
- (3) (i) A copy of the Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1966 to 31st December, 1966, along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon,